

**Financial Recruitments for Fertiliser
Projects during Eighth Plan**

2525. SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:

SHRI NITISH KUMAR:
SHRI V. SREENIVASA
PRASAD:

Will the PRIME MINISTER be pleased
to state:

(a) whether the Government has set up
an inter-ministerial working group to study
the financial requirements for setting up fer-
tiliser projects during the Eighth Plan period;

(b) if so, the details thereof ; and

(c) the steps contemplated by the Gov-
ernment to tone up the production capacity
of fertiliser units through out the country?

THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND FERTIL-
IZERS (DR CHINTA MOHAN): (a) No, Sir.

(b) Does not arise

(c) The Government is continuously
monitoring the production of fertilisers by
manufacturers. Apart from revamp and re-
habilitation and refitting of existing old
units, it is also actively assisting the manu-
facturers in obtaining raw materials such as
natural gas, petroleum feedsteels, coal etc.
and services such as electricity, water etc. It
also assists them in allocation of wagons for
despatch of finished fertilisers. As a result of
these measures, the capacity utilisation of
existing plants is by and large being main-
tained at a very high level

Strategy for Public Sector

2526. SHRI M.V. CHAN-
DRASHEKARA MURTHY:

Will the PRIME MINISTER be pleased
to state:

(a) whether the Government have
worked out a three point strategy to improve
the performance of public sector;

(b) if so, the details thereof ; and

(c) whether the sick public sector units
are incurring heavy losses; and

(d) if so, the steps contemplated by the
Government to make them profitable?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI P.K.
THUNGON): (a) and (b). The strategy to
improve the performance of public sector
has been announced in the Industrial Policy
Statement of July, 1991.

(c) and (d). As per the performance of
the enterprises during 1990-91, there are 54
sick public sector enterprises which have
incurred a loss of Rs. 1472.88 crores. The
enterprises which are covered under the
provisions of SICA are required to be ref-
erred to the Board for Industrial & Financial
Reconstruction (BIFR) for formulatin of re-
vival/ rehabilitation schemes for these enter-
prises.

[Translation]

**Essential Commodities to Labourers
and Farmers**

2527. KUMARI UMA BHARTI: Will the
PRIME MINISTER be pleased to state:

(a) whether the Essential Commodities
are being made available to the landless and
poor labourers and small farmers at reason-
able rates in the country;